

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.999
TO BE ANSWERED ON THE 21ST JULY, 2017
SUBMARINES AND FIGHTER JETS

999. SHRI M. RAJA MOHAN REDDY:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Government has decided to allow private players to build submarines and fighter jets in the country;
- (b) if so, the details thereof, and the criteria and procedure adopted in this regard; and
- (c) the total number of private players shown their interest in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (c): The policy on Strategic Partnerships in the defence sector was finalized and promulgated on 31st May 2017, with the objective of institutionalising a transparent, objective and functional mechanism to encourage broader participation of the private sector. The selection of strategic partners would be based upon the broad parameters of financial and technical capability and cost competitiveness. The response of industry to the Strategic Partnership policy has been positive. Expressions of Interest will be invited on a case by case basis.
